

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/612/2017**

**Date of decision: 30.10.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Sumit son of Sh. Kapoor Singh and Smt. Birmati, aged about 27 years, resident of VPO Sundana, Tehsil Kalanour, District Rohtak (Haryana)-124412. Group C.

**... APPLICANT  
VERSUS**

1. Union Territory Administration, Chandigarh through Secretary Education, U.T. Secretariat, Sector-9, Chandigarh.
2. Director Public Instruction (Schools), Union Territory, U.T. Secretariat, Sector-9, Chandigarh.

**... RESPONDENTS**

**PRESENT:** Sh. S.S. Pathania, counsel for the applicant.  
Sh. Gagandeep Singh Chhina, counsel for the respondents.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

1. On the commencement of hearing, learned counsel appearing on behalf of the Chandigarh Administration apprised this Court that the respondents have scrapped the entire selection of TGT/JBT by taking a conscious decision, therefore, he submitted that this O.A. cannot be adjudicated upon in the present circumstances.
2. Sh. S.S. Pathania, appearing for the applicant submitted that since affected persons have already approached this Court and have

obtained stay, therefore, the matter may be disposed of at this stage, with liberty to the applicant to move an application for revival of this O.A. after decision in those bunch matters, if need arises.

3. Ordered accordingly.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Date: 30.10.2018.

Place: Chandigarh.

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